GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 2119 TO BE ANSWERED ON 29.07.2022

FATALITIES OF CHILDREN IN ADOPTION CENTRES

2119. PROF. SOUGATA RAY

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of children who died in adoption centres during the last three years in the country, State/UT-wise;
- (b) whether the Government ascertained the reasons behind the fatalities of children in adoption centres;
- (c) if so, the details and the outcome thereof along with the action taken on such adoption centres during the said period; and
- (d) the other measures being taken to ensure the welfare of children in adoption centres?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c) Under the Juvenile Justice (Care and protection of Children) Act, 2015 (Sections 27-30), the Child Welfare Committees have been empowered to take decisions with regard to the children in need of care and protection, keeping their best interest in mind. They are also mandated to monitor the functioning of the Child Care Institutions (CCIs).

At the national and state level, the JJ Act, 2015 provides the National/State Commissions for Protection of Child Rights to monitor the implementation of the Act (Section 109). The National Commission for Protection of Child Rights (NCPCR) was constituted in 2007 to ensure protection of rights of all children.

Under section 54 of the Juvenile Justice (Care and Protection of Children) Act, 2015, the State Governments have to appoint Inspection Committees and under section 53, to assess the basic facilities and infrastructure of the Institution for maintaining their standards. Also section 32 to 34 of JJ Act, 2015 mentions the procedure for mandatory reporting including offence for non-reporting and penalty. In the amendments made to the JJ Act in 2021, the District Magistrates have been given powers of overall supervision of Child Care service delivery institutions in the district, which also includes regular inspection of Child Care Institutions (CCIs) in the district.

The number of children who died in adoption centres during the last three years in the country, State/UT-wise, as reported in the Child Adoption Resource Information & Guidance System (CARINGS) portal, is at Annexure-I.

The Ministry regularly follows up with the State/ UT Governments so as to ensure that CCIs including the Specialised Adoption Agencies adhere to standards of care as per the JJ Act, 2015 provisions. Various advisories have been sent to all State/UTs regarding mandatory inspection of all CCIs. Further, the number of child deaths in adoption agencies have reduced during the last three years due to rigorous follow up and timely monitoring as mandated under JJ Act, 2015 and rules thereof.

(d) Funds are provided to the Specialised Adoption Agencies and other CCIs under Mission Vatsalya for comprehensive care of children residing in institutions.

ANNEXURE REFERRED TO IN REPLY TO PART (A) OF THE LOK SABHA UN-STARRED QUESTION NO.2119 FOR ANSWER ON 29.07.2022 BY PROF. SOUGATA RAY REGARDING FATALITIES OF CHILDREN IN ADOPTION CENTRES

STATE/UT-WISE NUMBER OF CHILDREN WHO DIED IN ADOPTION CENTRES DURING THE LAST THREE YEARS IN THE COUNTRY

Sl. No.	Name of State	2019-20	2020-21	2021-22
1.	Andaman & Nicobar Island	0	0	0
2.	Andhra Pradesh	11	6	5
3.	Arunachal Pradesh	1	0	0
4.	Assam	8	2	8
5.	Bihar	26	14	13
6.	Chandigarh	0	0	1
7.	Chhattisgarh	11	9	2
8.	Dadra & Nagar Haveli and	0	0	0
	Daman and Diu			
9.	Delhi	2	7	3
10.	Goa	0	0	0
11.	Gujarat	9	9	12
12.	Haryana	1	2	1
13.	Himachal Pradesh	0	0	0
14.	Jammu and Kashmir	0	0	0
15.	Jharkhand	8	10	6
16.	Karnataka	19	22	16
17.	Kerala	2	1	0
18.	Ladakh	0	0	0
19.	Lakshadweep	0	0	0
20.	Madhya Pradesh	14	3	4
21.	Maharashtra	23	13	1
22.	Manipur	1	0	0
23.	Meghalaya	0	1	0
24.	Mizoram	0	0	1
25.	Nagaland	0	0	0
26.	Orissa	16	12	13
27.	Pondicherry	1	1	0
28.	Punjab	6	2	1
29.	Rajasthan	30	21	13
30.	Sikkim	0	0	0
31.	Tamil Nadu	21	17	4
32.	Telangana	17	7	10
33.	Tripura	1	0	2
34.	Uttar Pradesh	45	19	10
35.	Uttarakhand	0	0	0
36.	West Bengal	9	4	6
Total No		282	182	132